

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **24.08.2018**

NAME OF THE PARTIES: 3i Infotech Ltd.

SECTION OF THE COMPANIES ACT: 441, 211(3A) OF COMPANIES ACT,
2013

Order

34. C.P. 442/(MB)/2018

At request, list this matter on 05.09.2018.

SD/-
BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/